

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 114

CP No. 62/Chd/Hry/2022

IN THE MATTER OF:

Senthil Kumaran

...Petitioner

Vs.

ROC, NCT of Delhi and Haryana

...Respondent

Under Section: 252 (3), CA 2013

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 22.03.2024.

-sd-
Court Officer

February 02, 2024
SM